



2026:KER:75683

WP(PIL) NO. 189 OF 2026

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE THE CHIEF JUSTICE MR. SOUMEN SEN

&

THE HONOURABLE MR. JUSTICE SYAM KUMAR V.M.

WEDNESDAY, THE 30TH DAY OF SEPTEMBER 2026 / 8TH ASWINA,

1948

WP(PIL) NO. 189 OF 2026

PETITIONER/S:

N.A THOUFEEQUE
AGED 55 YEARS
NABOORIMADATHIL HOUSE, AZHIKODE P.O., THRISSUR
DISTRICT PIN, PIN - 680666

BY ADVS.
SMT.DAISY A.PHILIPOSE
SRI.JAI GEORGE
SHRI.DARSHAN A.D.

RESPONDENT/S:

- 1 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF TOURISM, SECRETARIATE,
THIRUVANATHAPURAM, PIN, PIN - 695001
- 2 KERALA MARITIME BOARD
TC XXII/1666 (4&5), 1ST FLOOR, MULAMOOTTIL
BUILDING, PIPPINMOODU, SASTHAMANGALAM.P.O.,
THIRUVANANTHAPURAM, KERALA. REPRESENTED BY ITS



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CHIEF EXECUTIVE OFFICER, PIN - 695010

- 3 MUZIRIS PROJECTS LIMITED
MUZIRIS INTERNATIONAL RESEARCH AND CONVENTION
CENTRE, PULLUT P.O., KODUNGALLUR, THRISSUR
DISTRICT REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 680663
- 4 THE PORT CONSERVATOR
PORT OFFICE KODUNGALLUR, MUNAKKAL BEACH, AZHIKODE
JETTY.P.O, THRISSUR, PIN - 688666
- 5 STATION HOUSE OFFICER, KODUNGALLUR POLICE STATION
KODUNGALLUR POLICE STATION, KODUNGALLUR P.O,
THRISSUR RURAL, THRISSUR DISTRICT, PIN, PIN -
680664
- 6 M/S MUZIRIS GOLDEN VIBES
ARAKKAL BUILDING ,WEST NADA, KODUNGALLUR.P.O.,
THRISSUR DISTRICT REPRESENTED BY ITS MANAGING
PARTNER MOHAMMED ABDU SAHIR., PIN - 680664

BY ADVS.
GOVERNMENT PLEADER
SHRI.K.JAJU BABU, ADVOCATE GENERAL

OTHER PRESENT:

K.P.SUDHEER-SC, SACHIN RAMESH-GP

THIS WRIT PETITION (PUBLIC INTEREST LITIGATION)
HAVING COME UP FOR ADMISSION ON 30.09.2026, THE COURT ON
THE SAME DAY DELIVERED THE FOLLOWING:



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JUDGMENT

Dated this the 30th day of September 2026

SOUMEN SEN, C.J.

Heard Ms. Daisy A. Philipose, learned counsel for the petitioner, Mr. K.P. Sudheer, learned Standing Counsel for respondent No.2 and Mr. Sachin Ramesh, learned Government Pleader.

2. In this Public Interest Litigation, it is alleged that respondent No.6 has caused damage to the walkways, steel handrails, wheelchair ramps and lawns at Munakkal Beach, Thrissur. We direct the said respondent to examine the grievances and issues raised in this petition and take appropriate steps for restoration thereof.

3. The Chief Executive Officer of the 2nd respondent shall consider and take a decision on the grievances and allegations raised in this petition, after affording a reasonable opportunity of hearing to the petitioner and respondent Nos. 3 to 6, within a period of eight weeks from the date of communicate of this order by any of the parties. A reasoned



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order shall be communicated to the petitioner within one week thereafter.

The W.P.(PIL) is accordingly disposed of.

Sd/-

**SOUMEN SEN
CHIEF JUSTICE**

Sd/-

**SYAM KUMAR V.M.
JUDGE**

uu/30.09.2026



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APPENDIX OF WP(PIL) NO. 189 OF 2026

PETITIONER EXHIBITS

Exhibit P1	A TRUE COPY OF THE DETAILED PROPOSAL PUBLISHED IN THE WEBSITE MAINTAINED BY THE 1ST RESPONDENT REGARDING EXPRESSION OF INTEREST
Exhibit P2	A TRUE COPY OF THE RANK LIST DATED 21.10.2025 FOR CAFÉ SPOTS AND TOURISM ACTIVITIES, PUBLISHED IN THE WEBSITE MAINTAINED BY THE 1ST RESPONDENT
Exhibit P3	A TRUE COPY OF THE MASTER CONCESSION AGREEMENT DATED 12.3.2026 EXECUTED BETWEEN THE RESPONDENT NO 3 AND 6
Exhibit P4	A TRUE PHOTOGRAPHS SHOWING THE DESTRUCTION OF PUBLIC PROPERTY AT MUNAKKAL BEACH
Exhibit P5	A TRUE COPY OF THE STOP MEMO NO.A4-5897/2026 DATED 23.6.2026 ISSUED BY THE 2ND RESPONDENT ALONG WITH ITS ENGLISH TRANSLATION
Exhibit P6	A TRUE COPY OF THE LETTER DATED 9.7.2026 ISSUED TO JOHN.P.P, BY THE DEPUTY SUPERINTENDENT OF POLICE, KODUNGALLUR ALONG WITH ITS ENGLISH TRANSLATION
Exhibit P7	A TRUE COPY OF THE REPRESENTATION DATED 28.8.2026 SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT
Exhibit P8	A TRUE COPY OF THE REPRESENTATION DATED 28.8.2026 SUBMITTED BY THE PETITIONER BEFORE THE 2 ND RESPONDENT
Exhibit P9	A TRUE COPY OF THE REPRESENTATION DATED 28.8.2026 SUBMITTED BY THE PETITIONER BEFORE THE 3RD RESPONDENT
Exhibit P10	A TRUE COPY OF THE REPRESENTATION DATED 28.8.2026 SUBMITTED BY THE PETITIONER BEFORE THE 4TH RESPONDENT
Exhibit P11	A TRUE COPY OF THE REPRESENTATION DATED 28.8.2026 SUBMITTED BY THE PETITIONER BEFORE THE 5 TH RESPONDENT ALONG WITH AN ACKNOWLEDGEMENT MESSAGE